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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.08.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 26.08.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date	Next Date of
			of Hearing	Hearing
1.	Comp. App. (AT) (Ins) No. 912 of 2024 & I.A. No. 7851, 6868 of 2024 & 1329, 2641 of 2025	JM Financial Asset Reconstruction Company Ltd. Vs. ASK Trusteeship Services Pvt. Ltd. & Ors.	26.08.2025	19.09.2025
	Part Heard	With		
2.	Comp. App. (AT) (Ins) No. 926 of 2024 & I.A. No. 2637 of 2025 Part Heard	Santosh Kumar Vs. ASK Trusteeship Services Pvt. Ltd. & Anr.	26.08.2025	19.09.2025
3.	Comp. App. (AT) (Ins) No. 556 of 2025 Part Heard	Canara Bank Vs. Bhavesh Mansukhbai Rathod, Interim Resolution Professional & Ors.	26.08.2025	08.09.2025
		With		

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4.	Comp. App. (AT) (Ins) No. 588 of 2025	Authum Investment & Infrastructure Ltd. Vs. Canara Bank & Ors.	26.08.2025	08.09.2025
	Part Heard			
5.	Comp. App. (AT) (Ins) No. 726 of 2024 Part Heard	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	26.08.2025	07.10.2025

By order of Hon'ble Chairperson -Sd/-Registrar